

"That leave be granted to introduce a bill further to amend the Betwa River Board Act, 1976."

*The motion was adopted.*

SHRI RANGARAJAN KUMARAMANGALAM: I introduce the Bill.

14.54 hrs

CONSTITUTION (SEVENTY-FIFTH)  
AMENDMENT BILL\*

(Amendment of article 332)

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri S.B. Chavan, I beg to move for leave to introduce a bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI RANGARAJAN KUMARAMANGALAM: I introduce the Bill.

14.54 1/2 hrs

SUPREME COURT JUDGES (CONDITIONS OF SERVICE) AMENDMENT BILL\*

[English]

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI K. VJAYA BHASKARA REDDY): I beg to move for leave to introduce a Bill further to amend the supreme Court Judges (Conditions of Service) Act, 1958"

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Supreme Court Judges (Conditions of Service) Act 1958"

*The motion was adopted.*

SHRI K. VJAYA BHASKARA REDDY: I introduce the Bill.

14.55 hrs

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

[English]

SHRI BOLLA BULLI RAMAIAH (Eluru): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Sitting of the Committee on Absence of Members from the Sittings of the House held on the 17th December, 1991.

MR. SPEAKER: Well, we have some